

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 03 OF 2019 &  
IA No. 21 of 2019**

**Dated: 3<sup>rd</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Municipal Corporation of Greater Mumbai** ...Appellant(s)  
**Vs.**  
**Central Electricity Regulatory Commission &** ...Respondent(s)  
**Ors.**

Counsel for the Appellant(s) : Mr. Harinder Toor  
Ms. Shreya Setri  
Mr. S. N. Bhirge (*Rep.*)

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Mr. Nishtha Kumar  
Mr. Suhael Buttan  
Ms. Ankita Bansal R-3

**ORDER**

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on **02.09.2019 at 2.30 p.m.**

**(S.D. Dubey)**  
**Technical Member**

*tpd/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**